

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.431
TO BE ANSWERED ON 25.03.2021**

OUTSTANDING DUES OF POWER COMPANIES

†*431. DR. MANOJ RAJORIA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the outstanding dues of power distribution and transmission companies have increased excessively in various parts of the country and if so, the details thereof;**
- (b) the status in respect of Rajasthan State in this regard;**
- (c) the rate of increase in the outstanding dues of various DISCOMs during the last three years and the current year; and**
- (d) the efforts being made by the Government to recover the said outstanding dues?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER COMPANIES

(a) to (c) : Based on information available in the 'Report on Performance of State Power Utilities' which is published by Power Finance Corporation (PFC) Ltd., the payables for purchase of power and fuel for Power Distribution Utilities as on 31.03.2017, 31.03.2018 and 31.03.2019 were Rs.1,76,485 Crore, Rs.1,72,096 Crore and Rs.2,27,018 Crore respectively. The payables for purchase of power and fuel for Power Distribution Utilities decreased by 2.48% from 31st March 2017 to 31st March 2018 whereas the same had increased by 31.9% from 31st March 2018 to 31st March 2019. The State-wise and power utility-wise details are furnished at Annexure-I.

The payables for purchase of power and fuel for Power Distribution Utilities of Rajasthan as on 31.03.2017, 31.03.2018 and 31.03.2019 were Rs.13,565 Crore, Rs.14,138 Crore and Rs.23,283 Crore respectively. The payables for purchase of power and fuel for Power Distribution Utilities of Rajasthan has increased by 4.22% from 31st March 2017 to 31st March 2018 and by 64.68% from 31st March 2018 to 31st March 2019.

The receivables for sale of power by Power Distribution Utilities as on 31.03.2017, 31.03.2018 and 31.03.2019 were Rs.1,43,514 Crore, Rs.1,58,729 Crore and Rs.1,82,729 Crore respectively. The receivables for sale of power by Power Distribution Utilities increased by 10.6% from 31st March 2017 to 31st March 2018 and increased by 15.1% from 31st March 2018 to 31st March 2019. The State-wise and power utility-wise details are furnished at Annexure-II.

The receivables for sale of power for Power Distribution Utilities of Rajasthan as on 31.03.2017, 31.03.2018 and 31.03.2019 were Rs.2,744 Crore, Rs.2,817 Crore and Rs. 3,604 Crore respectively. The receivables for sale of power for Power Distribution Utilities of Rajasthan has increased by 2.7% from 31st March 2017 to 31st March 2018 and by 27.9% from 31st March 2018 to 31st March 2019.

There has been an increase in the outstanding dues of Inter-State Transmission System (ISTS) Charges payable by various Distribution Companies towards all ISTS licensees in the country particularly during the COVID-19 period i.e April, 2020 onwards. However, there is improvement in the outstanding dues from September, 2020 onwards.

The outstanding dues of ISTS Charges of transmission licensees including Power Grid Corporation of India Ltd (PGCIL) payable by all Distribution Companies as on 16.03.2021 are Rs. 8202 Crore (State-wise break up given at Annexure-III) and out of this, dues payable by DISCOMs of Rajasthan are Rs. 504.70 Crore. DISCOM-wise outstanding dues in Rajasthan are given at Annexure-IV. The rate of increase of the outstanding dues of ISTS charges payable by various DISCOMs during the last three years and the current year is furnished at Annexure-V

(d) : Ministry of Power has highlighted the issue of clearing the power dues owed by the Power Distribution Companies (DISCOMs) in various fora such as Review, Planning & Monitoring (RPM) Meetings, Power Ministers Conferences etc. Letters have also been written to the States at various levels highlighting the performance of their Distribution Utilities, including the position of outstanding payables and receivables positions for clearing the same.

In order to tide over the liquidity problems of the power sector, exacerbated by the outbreak of COVID-19, the Government of India announced a Liquidity Infusion Scheme as part of Aatmanirbhar Bharat Abhiyan on 13th May, 2020. Under this intervention, Rural Electrification Corporation (REC) Ltd. and Power Finance Corporation (PFC) Ltd. are extending special long term transition loans up to 10 years to Discoms for liquidating outstanding dues (as on 30.06.2020) of CPSE Gencos & Transcos, IPPs and RE generators. So far, Loans to the extent of Rs.1,35,497 Crore have already been sanctioned and Rs. 46,322 Crore have been disbursed. The disbursement under the long term transition loans have been linked with DISCOMs undertaking specified reform measures.

All the Distribution Companies are continuously pursued by the Generating Companies and Inter State Transmission licensee for payment of outstanding dues. In case of default, notices for regulation of power supply as per Central Electricity Regulatory Commission (CERC) Regulation are served and Tripartite Agreement between Reserve Bank of India (RBI) and State Government has also been invoked in rare cases for recovery of dues.

**ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN
REPLY TO STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK SABHA
ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER COMPANIES**

Details of Payables for Purchase of Power

(In Rs. Crore)

| States/ Discoms | As on March 31, 2017 | Rate of Increase/ (Decrease) | As on March 31, 2018 | Rate of Increase/ (Decrease) | As on March 31, 2019 | Rate of Increase/ (Decrease) | As on March 31, 2020 (Provisional) |
|------------------|-------------------------|------------------------------------|----------------------------|------------------------------------|-------------------------|------------------------------------|--|
| Andhra Pradesh | 5,187 | 27.3% | 6,603 | 226.4% | 21,552 | -33.7% | 14,288 |
| APEPDCL | 1,893 | 42.5% | 2,698 | 184.0% | 7,661 | -29.8% | 5,376 |
| APSPDCL | 3,293 | 18.6% | 3,905 | 255.8% | 13,891 | -35.9% | 8,911 |
| Assam | 2,079 | -30.3% | 1,449 | -59.0% | 594 | -18.8% | 483 |
| APDCL | 2,079 | -30.3% | 1,449 | -59.0% | 594 | -18.8% | 483 |
| Bihar | 2,138 | -17.0% | 1,774 | 20.2% | 2,133 | 92.9% | 4,113 |
| NBPDCL | 500 | 46.4% | 732 | -13.0% | 637 | 9.4% | 696 |
| SBPDCL | 1,638 | -36.4% | 1,042 | 43.5% | 1,496 | 128.4% | 3,416 |
| Chhattisgarh | 2,631 | 16.7% | 3,069 | 76.7% | 5,424 | 15.9% | 6,287 |
| CSPDCL | 2,631 | 16.7% | 3,069 | 76.7% | 5,424 | 15.9% | 6,287 |
| Delhi | 15,818 | 8.6% | 17,174 | -0.5% | 17,089 | 4.1% | 17,785 |
| BRPL | 8,087 | 7.7% | 8,711 | -1.4% | 8,587 | 5.6% | 9,064 |
| BYPL | 6,569 | 10.2% | 7,238 | 0.3% | 7,261 | 4.8% | 7,610 |
| TPDDL | 1,162 | 5.5% | 1,225 | 1.4% | 1,242 | -10.5% | 1,111 |
| Gujarat | 15 | -11.0% | 13 | -17.8% | 11 | 43.4% | 15 |
| DGVCL | 4 | 25.7% | 5 | -32.7% | 3 | 22.6% | 4 |
| MGVCL | 1 | 151.7% | 1 | -6.5% | 1 | -3.5% | 1 |
| PGVCL | 7 | -52.9% | 3 | -12.7% | 3 | 108.0% | 6 |
| UGVCL | 3 | 6.5% | 4 | -6.2% | 3 | 27.1% | 4 |
| Haryana | 4,055 | -7.4% | 3,757 | 8.0% | 4,058 | -13.8% | 3,500 |
| DHBVNL | 2,476 | -7.7% | 2,286 | 9.8% | 2,510 | -17.7% | 2,066 |
| UHBVNL | 1,578 | -6.8% | 1,471 | 5.2% | 1,548 | -7.4% | 1,434 |
| Himachal Pradesh | 1,737 | -37.0% | 1,095 | 16.1% | 1,271 | -6.5% | 1,188 |
| HPSEBL | 1,737 | -37.0% | 1,095 | 16.1% | 1,271 | -6.5% | 1,188 |
| Jharkhand | 6,078 | -1.2% | 6,007 | 16.0% | 6,968 | 19.1% | 8,299 |
| JBVNL | 6,078 | -1.2% | 6,007 | 16.0% | 6,968 | 19.1% | 8,299 |
| Karnataka | 17,655 | -5.7% | 16,648 | 20.1% | 19,999 | 1.8% | 20,363 |
| BESCOM | 3,913 | -28.6% | 2,792 | 96.4% | 5,485 | 11.5% | 6,118 |
| CHESCOM | 2,868 | -16.3% | 2,402 | 11.4% | 2,675 | -4.8% | 2,547 |
| GESCOM | 3,251 | 11.4% | 3,621 | 0.0% | 3,620 | -10.2% | 3,251 |
| HESCOM | 5,956 | 9.6% | 6,527 | 7.0% | 6,983 | 1.2% | 7,067 |
| MESCOM | 1,667 | -21.7% | 1,306 | -5.3% | 1,236 | 11.6% | 1,380 |
| Kerala | 818 | 18.3% | 968 | 25.4% | 1,215 | 31.6% | 1,599 |
| KSEBL | 818 | 18.3% | 968 | 25.4% | 1,215 | 31.6% | 1,599 |
| Madhya Pradesh | 8,666 | 13.9% | 9,870 | 40.3% | 13,850 | 18.4% | 16,403 |
| MPMaKVVCL | 5,440 | 20.3% | 6,547 | 36.3% | 8,923 | 13.0% | 10,081 |
| MPPaKVVCL | 619 | 2.7% | 636 | 8.2% | 688 | -10.8% | 614 |
| MPPoKVVCL | 2,606 | 3.1% | 2,687 | 57.8% | 4,240 | 34.6% | 5,708 |
| Maharashtra | 25,015 | -16.2% | 20,965 | -24.6% | 15,809 | 20.8% | 19,103 |
| MSEDCL | 25,015 | -16.2% | 20,965 | -24.6% | 15,809 | 20.8% | 19,103 |
| Manipur | 149 | 5.0% | 156 | 5.0% | 164 | 26.9% | 208 |
| MSPDCL | 149 | 5.0% | 156 | 5.0% | 164 | 26.9% | 208 |
| Meghalaya | 933 | 40.9% | 1,314 | 12.8% | 1,483 | 22.4% | 1,816 |
| MePDCL | 933 | 40.9% | 1,314 | 12.8% | 1,483 | 22.4% | 1,816 |
| Odisha | 4,487 | 2.0% | 4,576 | 14.6% | 5,245 | 5.7% | 5,543 |
| CESU | 1,453 | 2.3% | 1,487 | 0.9% | 1,500 | 2.6% | 1,539 |
| NESCO Utility | 979 | -0.5% | 974 | -0.6% | 969 | 15.4% | 1,118 |
| SOUTHCO Utility | 535 | 15.3% | 617 | 16.3% | 717 | 37.6% | 987 |

| | | | | | | | |
|----------------------|-----------------|---------------|-----------------|---------------|-----------------|---------------|-----------------|
| WESCO Utility | 1,520 | -1.5% | 1,498 | 37.4% | 2,059 | -7.7% | 1,899 |
| Punjab | 2,520 | 8.5% | 2,734 | 48.1% | 4,050 | -6.4% | 3,793 |
| PSPCL | 2,520 | 8.5% | 2,734 | 48.1% | 4,050 | -6.4% | 3,793 |
| Rajasthan | 13,565 | 4.2% | 14,138 | 64.7% | 23,283 | 17.4% | 27,338 |
| AVVNL | 3,557 | -4.4% | 3,399 | 59.9% | 5,434 | 15.0% | 6,250 |
| JdVVNL | 4,495 | 11.7% | 5,022 | 85.3% | 9,307 | 19.9% | 11,159 |
| JVVNL | 5,514 | 3.7% | 5,717 | 49.4% | 8,542 | 16.2% | 9,929 |
| Tamil Nadu | 14,541 | -7.7% | 13,416 | 27.9% | 17,156 | 38.6% | 23,777 |
| TANGEDCO | 14,541 | -7.7% | 13,416 | 27.9% | 17,156 | 38.6% | 23,777 |
| Telangana | 15,531 | 9.3% | 16,976 | 39.8% | 23,740 | 17.8% | 27,978 |
| TSNPDCL | 4,089 | 11.2% | 4,548 | 45.7% | 6,627 | 22.8% | 8,139 |
| TSSPDCL | 11,441 | 8.6% | 12,428 | 37.7% | 17,113 | 15.9% | 19,838 |
| Tripura | 215 | -33.1% | 144 | -44.8% | 79 | 91.0% | 152 |
| TSECL | 215 | -33.1% | 144 | -44.8% | 79 | 91.0% | 152 |
| Uttar Pradesh | 26,332 | -12.5% | 23,045 | 48.3% | 34,166 | 25.5% | 42,866 |
| DVVNL | 3,979 | -15.5% | 3,360 | 106.3% | 6,931 | 35.3% | 9,375 |
| KESCO | 259 | 75.8% | 456 | 132.9% | 1,061 | 0.9% | 1,070 |
| MVVNL | 6,095 | -25.9% | 4,514 | 53.9% | 6,949 | 30.8% | 9,088 |
| PaVVNL | 2,969 | -15.6% | 2,506 | 49.8% | 3,754 | 7.6% | 4,040 |
| PuVVNL | 13,030 | -6.3% | 12,209 | 26.7% | 15,472 | 24.7% | 19,294 |
| Uttarakhand | 2,221 | 4.5% | 2,321 | 37.2% | 3,186 | -45.9% | 1,725 |
| UPCL | 2,221 | 4.5% | 2,321 | 37.2% | 3,186 | -45.9% | 1,725 |
| West Bengal | 4,103 | -5.3% | 3,884 | 15.6% | 4,491 | 46.5% | 6,581 |
| WBSEDCL | 4,103 | -5.3% | 3,884 | 15.6% | 4,491 | 46.5% | 6,581 |
| Grand Total | 1,76,485 | -2.5% | 1,72,096 | 31.9% | 2,27,018 | 12.4% | 2,55,200 |

ANNEXURE-II**ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER COMPANIES**

Details of Receivables for Sale of Power*(In Rs. Crore)*

| States/ Discoms | As on March 31, 2017 | Rate of Increase/ (Decrease) | As on March 31, 2018 | Rate of Increase/ (Decrease) | As on March 31, 2019 |
|-------------------------|----------------------|------------------------------|----------------------|------------------------------|----------------------|
| Andhra Pradesh | 4,033 | 36.5% | 5,505 | 22.8% | 6,759 |
| APEPDCL | 1,303 | 29.2% | 1,684 | 30.3% | 2,193 |
| APSPDCL | 2,729 | 40.0% | 3,822 | 19.5% | 4,566 |
| Assam | 1,324 | -6.7% | 1,235 | 25.6% | 1,552 |
| APDCL | 1,324 | -6.7% | 1,235 | 25.6% | 1,552 |
| Bihar | 2,803 | 16.7% | 3,271 | 27.9% | 4,185 |
| NBPDCL | 1,300 | 29.4% | 1,683 | 12.3% | 1,890 |
| SBPDCL | 1,503 | 5.7% | 1,588 | 44.5% | 2,296 |
| Chhattisgarh | 1,864 | 57.4% | 2,933 | 60.0% | 4,693 |
| CSPDCL | 1,864 | 57.4% | 2,933 | 60.0% | 4,693 |
| Delhi | 739 | -0.4% | 736 | 17.5% | 865 |
| BRPL | 312 | -2.4% | 305 | 19.3% | 363 |
| BYPL | 224 | -3.0% | 217 | 13.8% | 247 |
| TPDDL | 203 | 5.7% | 215 | 18.6% | 254 |
| Gujarat | 2,046 | -7.9% | 1,885 | 4.0% | 1,960 |
| DGVCL | 800 | -52.5% | 380 | -18.4% | 310 |
| MGVCL | 275 | 22.6% | 338 | 5.5% | 356 |
| PGVCL | 325 | 29.4% | 420 | 15.0% | 483 |
| UGVCL | 646 | 15.6% | 747 | 8.5% | 810 |
| Haryana | 3,678 | 0.7% | 3,702 | -19.8% | 2,967 |
| DHBVNL | 2,462 | -12.2% | 2,161 | -1.7% | 2,124 |
| UHBVNL | 1,216 | 26.8% | 1,541 | -45.2% | 844 |
| Himachal Pradesh | 781 | -39.7% | 471 | 4.9% | 495 |
| HPSEBL | 781 | -39.7% | 471 | 4.9% | 495 |
| Jharkhand | 1,927 | 34.7% | 2,596 | 23.1% | 3,196 |
| JBVNL | 1,927 | 34.7% | 2,596 | 23.1% | 3,196 |
| Karnataka | 12,477 | -48.1% | 6,475 | 9.4% | 7,083 |
| BESCOM | 7,100 | -66.3% | 2,396 | 23.4% | 2,957 |
| CHESCOM | 1,445 | -29.6% | 1,017 | 14.2% | 1,161 |
| GESCOM | 1,600 | -51.5% | 775 | 30.9% | 1,015 |
| HESCOM | 1,797 | 5.3% | 1,892 | -18.6% | 1,541 |
| MESCOM | 536 | -26.3% | 395 | 3.8% | 409 |
| Kerala | 1,923 | 19.5% | 2,299 | -44.0% | 1,288 |
| KSEBL | 1,923 | 19.5% | 2,299 | -44.0% | 1,288 |

| | | | | | |
|------------------------|-----------------|--------------|-----------------|---------------|-----------------|
| Madhya Pradesh | 8,127 | 19.0% | 9,674 | -14.3% | 8,286 |
| MPMaKVVCL | 3,597 | 25.7% | 4,522 | -21.8% | 3,534 |
| MPPaKVVCL | 1,822 | 0.6% | 1,832 | -12.6% | 1,601 |
| MPPoKVVCL | 2,708 | 22.6% | 3,320 | -5.1% | 3,150 |
| Maharashtra | 30,338 | 6.7% | 32,366 | 12.3% | 36,362 |
| MSEDCL | 30,338 | 6.7% | 32,366 | 12.3% | 36,362 |
| Manipur | 427 | 5.9% | 453 | 5.5% | 478 |
| MSPDCL | 427 | 5.9% | 453 | 5.5% | 478 |
| Meghalaya | 555 | 10.5% | 613 | -3.5% | 591 |
| MePDCL | 555 | 10.5% | 613 | -3.5% | 591 |
| Odisha | 3,658 | 3.8% | 3,799 | 1.4% | 3,850 |
| CESU | 1,734 | 10.4% | 1,915 | 5.7% | 2,024 |
| NESCO Utility | 635 | 1.7% | 646 | 8.2% | 699 |
| SOUTHCO Utility | 391 | -3.1% | 379 | 14.0% | 432 |
| WESCO Utility | 898 | -4.3% | 859 | -19.0% | 696 |
| Punjab | 3,144 | 17.8% | 3,704 | 19.6% | 4,431 |
| PSPCL | 3,144 | 17.8% | 3,704 | 19.6% | 4,431 |
| Rajasthan | 2,744 | 2.7% | 2,817 | 27.9% | 3,604 |
| AVVNL | 446 | 7.4% | 479 | 25.5% | 602 |
| JdVVNL | 901 | -7.7% | 832 | 46.5% | 1,218 |
| JVVNL | 1,396 | 7.9% | 1,506 | 18.4% | 1,784 |
| Tamil Nadu | 4,306 | 30.4% | 5,616 | 14.1% | 6,406 |
| TANGEDCO | 4,306 | 30.4% | 5,616 | 14.1% | 6,406 |
| Telangana | 4,665 | 39.7% | 6,519 | 56.1% | 10,178 |
| TSNPDCL | 1,408 | 41.9% | 1,999 | 64.0% | 3,278 |
| TSSPDCL | 3,257 | 38.8% | 4,521 | 52.6% | 6,900 |
| Tripura | 147 | 34.5% | 197 | 14.8% | 227 |
| TSECL | 147 | 34.5% | 197 | 14.8% | 227 |
| Uttar Pradesh | 46,774 | 21.4% | 56,790 | 20.1% | 68,220 |
| DVVNL | 10,785 | 16.7% | 12,590 | 20.8% | 15,212 |
| KESCO | 2,257 | 11.6% | 2,518 | 8.5% | 2,731 |
| MVVNL | 10,144 | 28.1% | 12,993 | 24.2% | 16,136 |
| PaVVNL | 6,788 | 22.7% | 8,329 | 20.6% | 10,043 |
| PuVVNL | 16,800 | 21.2% | 20,360 | 18.4% | 24,098 |
| Uttarakhand | 403 | -8.9% | 368 | 27.5% | 469 |
| UPCL | 403 | -8.9% | 368 | 27.5% | 469 |
| West Bengal | 4,631 | 1.6% | 4,703 | -2.6% | 4,583 |
| WBSEDCL | 4,631 | 1.6% | 4,703 | -2.6% | 4,583 |
| Grand Total | 1,43,514 | 10.6% | 1,58,729 | 15.1% | 1,82,729 |

ANNEXURE-III

**ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID
IN REPLY TO STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK
SABHA ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER
COMPANIES**

Dues payable by DISCOMs/States for Transmission Charges

| Sl. No. | DISCOMs | Total Dues as on | | | | |
|---------|----------------------|------------------|-------------|-------------|-------------|-------------|
| | | 31.03.2017 | 31.03.2018 | 31.03.2019 | 31.03.2020 | 16.03.2021 |
| 1 | Andhra Pradesh | 128.7 | 134.3 | 162.4 | 90.4 | 225.5 |
| 2 | Telangana | 51.8 | 179.3 | 357.3 | 346.3 | 742.8 |
| 3 | Arunachal Pradesh | 1.0 | 3.2 | 0.0 | 5.8 | 7.6 |
| 4 | Assam | 75.5 | 0.0 | 0.0 | 66.3 | 98.5 |
| 5 | Bihar | 124.7 | 18.7 | 49.2 | 220.8 | 339.5 |
| 6 | Chhattisgarh | 0.0 | 26.5 | 47.5 | 43.3 | 132.0 |
| 7 | Goa | 0.0 | 0.5 | 0.8 | 0.0 | 0.0 |
| 8 | Gujarat | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 |
| 9 | Haryana | 248.0 | 264.4 | 217.9 | 98.5 | 138.4 |
| 10 | Himachal Pradesh | 60.0 | 4.7 | 0.0 | 21.2 | 100.8 |
| 11 | Jammu & Kashmir | 135.9 | 211.6 | 159.7 | 637.7 | 862.3 |
| 12 | Jharkhand | 15.6 | 3.0 | 21.1 | 19.2 | 60.9 |
| 13 | Karnataka | 205.7 | 108.6 | 193.8 | 264.9 | 411.6 |
| 14 | Kerala | 0.0 | 1.7 | 3.9 | 0.9 | 0.9 |
| 15 | Madhya Pradesh | 18.6 | 16.5 | 7.8 | 214.6 | 851.3 |
| 16 | Maharashtra | 257.7 | 53.0 | 499.6 | 271.3 | 488.5 |
| 17 | Manipur | 16.5 | 4.3 | 7.5 | 22.6 | 27.9 |
| 18 | Meghalaya | 34.2 | 10.9 | 10.4 | 34.2 | 60.2 |
| 19 | Mizoram | 0.0 | 0.0 | 0.0 | 0.9 | 16.8 |
| 20 | Nagaland | 0.0 | 0.9 | 3.3 | 5.4 | 18.9 |
| 21 | Odisha | 22.0 | 22.0 | 23.3 | 23.3 | 23.6 |
| 22 | Punjab | 193.3 | 220.8 | 144.6 | 183.4 | 394.6 |
| 23 | Rajasthan | 30.5 | 71.8 | 236.9 | 466.1 | 504.7 |
| 24 | Sikkim | 0.0 | 0.0 | 2.4 | 13.2 | 8.3 |
| 25 | Tamil Nadu | 210.1 | 157.8 | 202.4 | 106.2 | 801.0 |
| 26 | Tripura | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 |
| 27 | Uttar Pradesh | 399.8 | 398.2 | 765.5 | 866.9 | 1479.9 |
| 28 | Uttarakhand | 62.1 | 67.0 | 116.6 | 103.6 | 48.8 |
| 29 | West Bengal | 151.1 | 110.7 | 91.9 | 101.1 | 165.1 |
| 30 | Dadra & Nagar Haveli | 6.1 | 0.0 | 0.0 | 32.4 | 0.9 |
| 31 | Daman & Diu | 0.0 | 0.0 | 21.2 | 0.0 | 0.3 |
| 32 | DVC | 104.1 | 139.8 | 183.3 | 9.8 | 20.5 |
| 33 | Puducherry | 2.1 | 6.0 | 4.9 | 13.1 | 12.7 |
| 34 | Chandigarh | 17.7 | 10.4 | 2.7 | 3.2 | 0.0 |
| 35. | Delhi Discoms | | | | | |
| 36 | BRPL | 92.7 | 11.9 | 0.0 | 0.0 | 65.8 |
| 37 | BYPL | 54.9 | 46.2 | 48.6 | 102.4 | 81.9 |
| 38 | TPDDL | 45.8 | 66.2 | 31.5 | 0.0 | 0.0 |
| 39 | NDMC | 0.0 | 0.0 | 0.0 | 0.0 | 9.5 |
| | Total | 2766 | 2371 | 3618 | 4389 | 8202 |

| | | | | |
|--|----------------|---------------|---------------|---------------|
| Charge % of Dues w.r.t. previous year | -14.28% | 52.61% | 21.31% | 86.88% |
|--|----------------|---------------|---------------|---------------|

ANNEXURE-IV

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER COMPANIES

| Total Dues of Rajasthan DISCOMs as on 16.03.2021 | | | |
|---|----------------|---------------|---------------------|
| amount in Rs. Cr. | | | |
| Sl. No. | DISCOMs | Total | > 45 days |
| 1 | AVVN | 142.25 | 48.38 |
| 2 | JDVVN | 222.79 | 107.81 |
| 3 | JVVN | 139.69 | 0.12 |
| Total | | 504.73 | 156.31 |

ANNEXURE-V**ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID
IN REPLY TO STARRED QUESTION NO. 431 TO BE ANSWERED IN THE LOK
SABHA ON 25.03.2021 REGARDING OUTSTANDING DUES OF POWER
COMPANIES**

Summary of Billing and Realization – All Licensees

| Sl. No. | Description | As on 31.03.2017 | As on 31.03.2018 | As on 31.03.2019 | As on 31.03.2020 | As on 19.03.2021 |
|----------------|--------------------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|
| 1. | Billing (Rs. in Cr.) | 29991 | 32854 | 36494 | 43767 | 42766 |
| 2. | Realization (Rs. in Cr.) | 29626 | 32461 | 34525 | 43803 | 39759 |
| 3. | % Realization (in %) | 98.78 | 98.8 | 94.6 | 100.08 | 92.97 |
| 4. | Outstanding dues (Rs. in Cr.) | 3376 | 3769 | 5738 | 5702 | 8709 |
| 5. | No. of days billing | 41.09 | 41.87 | 57.39 | 47.68 | 74.33 |
